

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 1081 of 2021

CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK
(Through Video Conferencing)

For the Petitioner : Mr. Santosh Kumar Soni, Advocate
For the Respondent-State : AC to GP-IV

5 / 09.09.2021 Two weeks' time, as prayed for, is allowed to the learned
counsel for the petitioner to remove the defects, as pointed out by the office.

(Dr. S. N. Pathak, J.)

R.Kr.